

ORISSA HIGH COURT**FILING REPORT AS ON :05/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0006348/2023	LALIT SETHI VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	UMERKOTE /79 /2023 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000142/2023
2	BLAPL/0006349/2023	CHANDRA SEKHAR SINGH VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /44 /2023 S.D.J.M.,BARGARH(Bargarh) CT/0000092/2023
3	BLAPL/0006350/2023	SUBHAM JAISWAL VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /44 /2023 S.D.J.M.,BARGARH(Bargarh) CT/0000092/2023
4	BLAPL/0006351/2023	SUNIL SAHANI VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	Maitri Vihar PS /129 /2023 A.D.J.,BHUBANESWAR(Khordha) TR/0000236/2023
5	BLAPL/0006352/2023	RAMBHU BIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000032/2023
6	BLAPL/0006353/2023	RETESH KUMAR JAISWAL VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /44 /2023 S.D.J.M.,BARGARH(Bargarh) CT/0000092/2023
7	BLAPL/0006354/2023	KHIROD KHOSLA VS STATE OF ODISHA	T.N. MURTY VS	DASMANTAPUR /136 /2022 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000037/2023
8	BLAPL/0006355/2023	MD. ZAKIR HUSSAIN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PLANTSITE /162 /2023 S.D.J.M.,PANPOSH(Sundargarh) GR/0000809/2023
9	BLAPL/0006356/2023	SANKAR HEMBRAM @ KATI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	CHANDUA /8 /2023 AD HOC ADDL.SESIONS JUDGE (FTSC), BARIPADA(Mayurbhanj) ST/0000106/2023
10	BLAPL/0006357/2023	SUBASH BISOI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KOSAGUMUDA /39 /2021 SPECIAL JUDGE,NABARANGPUR(Nabarangapur) TR/0000015/2021
11	BLAPL/0006358/2023	TULARAM HARIJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NABARANGAPUR TOWN /204 /2023 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR(Nabarangapur) GR/0000648/2023

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12	BLAPL/0006359/2023	SHIVKESH SHUKLA VS STATE OF ODISHA	SAMVIT MOHANTY VS	PADMAPUR /58 /2021 A.D.J., GUNUPUR(Rayagada) TR/0000083/2021
13	BLAPL/0006360/2023	ARIKA BHASKAR RAO VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	PADMAPUR /74 /2022 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000030/2022
14	BLAPL/0006361/2023	UDAY SAHU VS STATE OF ODISHA	SARADA PRASAD DASH VS	MAHULPALI /52 /2023 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(Sambalpur) GR/0000231/2023
15	BLAPL/0006362/2023	KARTIKA BAGARTI @ KARTIKA BAGARTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGAON /61 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0000446/2023
16	BLAPL/0006363/2023	AMRESH CHANDRA SI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	SULIAPADA /76 /2023 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0000452/2023
17	BLAPL/0006364/2023	KARTIK NAHAK VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	BAIDYANATHPUR /101 /2019 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000030/2020
18	BLAPL/0006365/2023	GHASIRAM HARIJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NABARANGAPUR TOWN /204 /2023 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR(Nabarangapur) GR/0000648/2023
19	BLAPL/0006366/2023	DIBANA BHOI VS STATE OF ODISHA	DILLIP KUMAR MOHARANA VS	BENTKAR (42 MOUZA) UPD CUTTACK /122 /2022 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000075/2023
20	BLAPL/0006367/2023	TANKADHAR BINDHANI VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000016/2023
21	BLAPL/0006368/2023	PINTU @ HARI PRASAD MAGALI VS STATE OF ODISHA	ARIJEET MISHRA VS	KOTPAD /127 /2022 A.D.J.,JEYPORE(Koraput) CT/0000147/2022
22	BLAPL/0006369/2023	HARA @ HARIHARA BARIK VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BIRMAHARAJPUR /10 /2023 S.D.J.M.,BIRMAHARAJPUR(Sonepur) GR/0000021/2023
23	BLAPL/0006370/2023	RAMESH LENKA	AMITAV TRIPATHY	FATEGARH /188 /2022

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		VS STATE OF ODISHA	VS	JMFC, BHAPUR(Nayagarh) GR/0000181/2022
24	BLAPL/0006371/2023	BRAJESH TIWARI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MUDULIPODA /88 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000105/2021
25	BLAPL/0006372/2023	ROHIT SINGH RAJAWAT VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000037/2023
26	BLAPL/0006373/2023	PRIYABRATA DAS VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	KHURDA P.S. /72 /2020 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000014/2020
27	BLAPL/0006374/2023	SANJAY MOHAPATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000055/2023
28	BLAPL/0006375/2023	RAMESWAR PODDER @ PODDAR VS REPUBLIC OF INDIA	CHITTARANJAN SWAIN VS	//0 SPL.CJM (CBI),BHUBANESWAR(Khordha) Spe/0000037/2014
29	BLAPL/0006376/2023	ASISH KUMAR JENA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	NAYAPALLI P.S. /123 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0000272/2023
30	BLAPL/0006377/2023	MANGULI BHUMIA VS STATE OF ODISHA	BABITA SAHU VS	//0 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000013/2022
31	BLAPL/0006378/2023	MANTU @ PRAVAT DAS VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /35 /2023 J.M.F.C.,SORO(Baleshwar) CT/0000079/2023
32	BLAPL/0006379/2023	BABI @ SANDIP BISWAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJKANIKI /281 /2020 J.M.F.C,AUL(Kendrapara) GR/0000496/2020
33	BLAPL/0006380/2023	HIMANSU SETHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BIRMAHARAJPUR /99 /2020 DISTRICT AND SESSIONS JUDGE,SONEPUR(Sonepur) ST/0000050/2020
34	BLAPL/0006381/2023	JAYANTI DALEI VS	SARAT KUMAR BEHERA VS	OUPADA /48 /2020 3RD ADDL DISTRICT JUDGE, BALASORE(Baleshwar)

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35	BLAPL/0006382/2023	STATE OF ODISHA RANJAN MANDAL @ LUTEN VS	DILLIP KUMAR MOHARANA VS	ST/0000135/2020 PAHALA /118 /2023 J.M.F.C.,BHUBANESWAR(Khordha)
36	BLAPL/0006383/2023	STATE OF ODISHA LOKANATH BEHERA VS	AMLAN SHAKTI PAUL VS	GR/0000583/2023 LINGARAJ P.S. /351 /2022 J.M.F.C.,BHUBANESWAR(Khordha)
37	BLAPL/0006384/2023	STATE OF ODISHA BUDU @ SAMSON HARIJAN VS	RAJIB LOCHAN PATNAIK VS	CT/0008114/2022 KHATIGUDA /22 /2023 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR(Nabarangapur)
38	BLAPL/0006385/2023	STATE OF ODISHA TAPAS NAIK VS	CHANDANA MISHRA VS	GR/0000341/2023 SINAPALI /91 /2023 J.M.F.C.,SINAPALI(Nuapada)
39	BLAPL/0006386/2023	STATE OF ODISHA VINCENT LIMA @ BINASHANTI LIMA VS	SIDHARTHA SANKAR RAY (2) VS	CT/0000090/2023 PADMAPUR /51 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada)
40	BLAPL/0006387/2023	STATE OF ODISHA RAJKISHORE PATNAIK VS	RAJESH KUMAR MAHAPATRA VS	TR/0000056/2023 EOW,BHUBANESWAR /13 /2023 S.D.J.M.,BHUBANESWAR(Khordha)
41	BLAPL/0006388/2023	STATE OF ODISHA SIBANANDA BEHERA @ SHIBANANDA BEHERA @ BINBHUTI RANJAN MOHANTY VS	BINBHUTI RANJAN MOHANTY VS	CT/0000512/2023 / /0 SPL.JUDGE,ANGUL(Anugul)
42	BLAPL/0006389/2023	STATE OF ODISHA LAJAR MAJHI VS	BISWAJIT RANJAN TRIPATHY VS	Spl/0000026/2022 PADMAPUR /59 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada)
43	BLAPL/0006390/2023	STATE OF ODISHA AMIT RANJAN MOHARANA VS	PITAMBAR JENA VS	TR/0000062/2023 BASELI SAHI PS /270 /2022 SPECIAL JUDGE, PURI(Puri)
44	BLAPL/0006391/2023	STATE OF ODISHA SUBRAT KUMAR BEHERA VS	LAXMI NARAYAN RAYATSINGH VS	TR/0000055/2023 BARAMBA /27 /2023 J.M.F.C.,BARAMBA(Cuttack)
45	BLAPL/0006392/2023	STATE OF ODISHA SUBRAT KUMAR BEHERA VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	GR/0000035/2023 BARAMBA /28 /2023 J.M.F.C.,BARAMBA(Cuttack) GR/0000036/2023

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46	BLAPL/0006393/2023	DAYANIDHI LUHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SUBALAYA /33 /2022 S.D.J.M.,BIRAMAHARAJPUR(Sonepur) GR/0000134/2022
47	BLAPL/0006394/2023	BISWANATH DIGAL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 ADDL.DISTRICT SESSIONS CUM SPL JUDGE,BHANJANAGAR(Ganjam) 2(A)CC/0000020/2023
48	BLAPL/0006395/2023	DILU @ DILLIP KUMAR PARIDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /408 /2023 J.M.F.C,TANGI(Khordha) GR/0000352/2023
49	BLAPL/0006396/2023	JITU @ BIPIN BIHARI BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /558 /2022 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000513/2022
50	BLAPL/0006397/2023	BIKASH RANJAN KAR VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	CHAULIAGANJA /135 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000542/2023
51	BLAPL/0006398/2023	NARENDRA @ NARENDRA KUMAR ROUT VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /178 /2023 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARPAL(Anugul) GR/0000375/2023
52	BLAPL/0006399/2023	SANGRAM SUBUDHI VS STATE OF ODISHA	MANORANJAN MISHRA VS	NACHUNI /73 /2023 A.D.J.,BHUBANESWAR(Khordha) TR/0000179/2023
53	BLAPL/0006400/2023	BULU @ GANESH NAYAK VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	BAIDYANATHPUR /101 /2019 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000030/2020
54	CMAPL/0000422/2023	SOURAV SEKHAR BEHERA VS STATE OF ODISHA	IN PERSON VS	// () //
55	CMP/0000635/2023	NARENDRA KUMAR SAHOO VS SURENDRA KUMAR SAHOO	SANKARSAN SAHOO VS	// CIVIL JUDGE (SD), JAJPUR ROAD(Jajapur) CS/0000153/2020
56	CMP/0000636/2023	SADHU SAHU @ SADHU CHARAN SAHOO VS LAXMI @ LAXMIDHAR SAHU @ DAS	SANKARSAN SAHOO VS	// CIVIL JUDGE (JR.DIV.),AUL(Kendrapara) CS/0000064/2018
57	CMP/0000637/2023	SANJAY KUMAR KHUNTIA	BISWAJIT MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	A.D.J.,BALASORE(Baleshwar)
58	CMP/0000638/2023	NIRANJAN KHUNTIA DEBASHIS SATPATHY	BHASKAR CHANDRA PANDA	RFA/0000145/2010 //
		VS	VS	CIVIL JUDGE (SD),BHUBANESWAR(Khordha)
59	CMP/0000639/2023	DIRECTOR, AIIMS, BBSR PRAVAT SWAIN	DEBASHIS NANDA	CS/0001038/2023 //
		VS	VS	CIVIL JUDGE (SD),BHUBANESWAR(Khordha)
60	CMP/0000640/2023	M/S ARUNDHATI JEWELLERS PVT. LTD., BOLANGIR BIJAY KUMAR JETHI	SOUMYA MISHRA	CS/0001950/2020 //
		VS	VS	CIVIL JUDGE (SD),1ST COURT,CUTTACK(Cuttack)
61	CMP/0000641/2023	BINAPANI JETHI @ BARIK KHIROD KUMAR PARIJA	HRUDANANDA MOHAPATRA	TS/0000146/2001 //
		VS	VS	CIVIL JUDGE (S.D), PIPILI(Puri)
62	CONTC/0003780/2023	INDIRA PRADHAN AJIT KUMAR SWAIN	ADV	CS/0000021/2023 //
		VS	VS	()
63	CONTC/0003781/2023	SANGRAMJIT NAYAK, I.A.S. AKSHYA KUMAR SAHOO	ADV	//
		VS	VS	()
64	CONTC/0003782/2023	SANGRAMJIT NAYAK, I.A.S. SRIDHAR BEHERA	ADV	//
		VS	VS	()
65	CONTC/0003783/2023	SAMARTHA VERMA, I.A.S. NAROTTAM DEBNATH	ADV	//
		VS	VS	()
66	CONTC/0003784/2023	MANAS RANJAN TRIPATHY, TAHASLIDAR, MOHAKALPARA NIRANJAN DIXIT	ADV	//
		VS	VS	()
67	CONTC/0003785/2023	BISHNUPADA SETHI, SECRETARY, H.E., DEPT. SRIKANTA PARIJA	ADV	//
		VS	VS	()
68	CONTC/0003786/2023	SATISH KUMAR GAJBHIYE, I.G.P, COMMUNICATION TULUSIPUR, CUTTACK PATITAPABAN NAYAK	ADV	//
		VS	VS	()

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69	CONTC/0003787/2023	ASWATHY S, I.A.S. PUSPA GUPTA VS	JYOTIRMAY GUPTA VS	// // ()
70	CONTC/0003788/2023	SURESH KUMAR VASHISHTHA, PRINCIPAL SECRETARY, F AND A.R.D, DEPT. PRAKASH CHANDRA SAHU VS	ASHOK DAS VS	// // ()
71	CONTC/0003789/2023	BIJAY KETAN UPADHYAYA, SECRETARY, REVENUE DEPT. MUTHOOT MICROFIN LTD. VS	SIDDHARTHA SAMAL VS	// // ()
72	CONTC/0003790/2023	S.K.PRIYADARSI, IPS BASANTA MAHANTA VS	PRASANTA KUMAR JENA VS	// // ()
73	CRLA/0000621/2023	ASHISH THAKARE, COLLECTOR CUM DISTRICT MAGISTRATE, KEONJHAR SAROJ MALLIK VS	SIDHARTHA DAS VS	// BARGARH /166 /2023 ()
74	CRLA/0000622/2023	STATE OF ODISHA GOPAL CHANDRA MOHALIK VS	DEBA PRASAD DAS VS	// BALASORE VIGILANCE /42 /2010 ()
75	CRLA/0000623/2023	STATE OF ODISHA(VIG.) DR. RAJENDRA NARAYANA DAKHINAKABAT VS	ASHOK KUMAR SARANGI VS	// RAYAGADA TOWN /37 /2015 ()
76	CRLA/0000624/2023	STATE OF ODISHA CHATURA NAYAK VS	BIBHUTI BHUSAN MISHRA VS	// SECTOR-7 /43 /2014 ()
77	CRLA/0000625/2023	STATE OF ODISHA JITRAI SOREN @ BALE VS	JITENDRA SAMANTARAY VS	// BISOI /54 /2016 ()
78	CRLMA/0000188/2023	STATE OF ODISHA PRADIPTA KISHORE ROUT VS	ADV. VS	// / /0 JUDGE FAMILY COURT,CUTTACK(Cuttack)
79	CRLMA/0000189/2023	TRUPTIMAYEE ROUT KAILASH SETHI VS	ADV VS	Crp/0000625/2005 BARIPADA TOWN /99 /2016 ()
		STATE OF ODISHA		//

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80	CRLMA/0000190/2023	BISHNU PRASAD DALEI@BIBHUPRASAD@NANDA VS STATE OF ODISHA	ADV VS	PIPLI /170 /2015 () //
81	CRLMC/0002559/2023	JAMESWAR NATH SHARMA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// / /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0000135/2017
82	CRLMC/0002560/2023	SK.AJIJUL@AJU VS STATE OF ODISHA	HEMENDRA SAMAL VS	MANCHESWAR P.S. /3 /2016 2ND ADJ CUM SPL JUDGE,BHUBANESWAR(Khordha) CT/0000002/2016
83	CRLMC/0002561/2023	GHANASHYAM@ANANDA NAIK VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	AMBABHONA /180 /2020 S.D.J.M.,BARGARH(Bargarh) CT/0001205/2020
84	CRLMC/0002562/2023	SANTOSH KUMAR PAL VS STATE OF ODISHA	SHYAMANANDA MOHARANA VS	HIRAKUD /45 /2019 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000754/2019
85	CRLMC/0002563/2023	GOBINDA BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	NAYAGARH /117 /2007 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh) GR/0000214/2007
86	CRLMC/0002564/2023	NIHAR RANJAN PADHI VS STATE OF ODISHA(VIG.)	CHANDAN KUMAR ROUT VS	/ /0 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR(Khordha) TR/0000002/2010
87	CRLMC/0002565/2023	BIDYABHARATI PANDA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	PARLAKHEMUNDI /141 /2021 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDI(Gajapati) ICC/0000022/2022
88	CRLMC/0002566/2023	SUSANTA SETHY VS STATE OF ODISHA	0000PADMANAVA JENA VS	KISHORENAGAR /40 /2008 ASST.SESIONS JUDGE(STC),CUTTACK(Cuttack) ST/0000132/2009
89	CRLMC/0002567/2023	BIBHU KALYAN PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	ANGUL TOWN /701 /2019 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0001743/2019
90	CRLMC/0002568/2023	DURJAY KUMAR MALLICK VS ARCHANA BEHERA	SAMIR KUMAR MISHRA VS	/ /0 A.D.J.,BALASORE(Baleshwar) CRA/0000002/2022
91	CRLMC/0002569/2023	ABHIMANYU SAHU	ANIRUDHA DAS	KANTABANIA PS /93 /2022

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		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)
92	CRLMC/0002570/2023	STATE OF ODISHA BHIMA@BHIMASEN PRADHAN	SUSANTA KUMAR BARAL	GR/0001119/2022
		VS	VS	NIHALPRASAD /73 /2023
93	CRLMC/0002571/2023	STATE OF ODISHA N.GOVINDA PATRA	ASHOK DAS	JMFC, GONDIA(Dhenkanal)
		VS	VS	GR/0000183/2023
94	CRLMC/0002572/2023	STATE OF ODISHA SATYASHREE ACHARYA	PRAFULLA KUMAR LENKA	DHARAKOT PS /272 /2022
		VS	VS	J.M.F.C.,ASKA(Ganjam)
95	CRLMC/0002573/2023	STATE OF ODISHA SANTOSH MALI@DUGU	RUDRA NARAYAN PARJA	GR/0001487/2022
		VS	VS	BIRIDI PS /77 /2020
96	CRLMC/0002574/2023	STATE OF ODISHA SADANAND NAG	SIDDHARTHA SAMAL	S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur)
		VS	VS	GR/0000616/2020
97	CRLMC/0002575/2023	STATE OF ODISHA SAMIR SAMAL	AMIT KUMAR NATH	BARGAON /51 /2013
		VS	VS	DISTRICT & SESSIONS JUDGE,SUNDERGARH(Sundargarh)
98	CRLMC/0002576/2023	STATE OF ODISHA ANIL SETH	SACHIDANANDA PADHEE	ST/0000086/2014
		VS	VS	LEPHRIPADA /6 /2023
99	CRLMC/0002577/2023	STATE OF ODISHA SABBIR ALI MANDAL	ANIRUDHA DAS	S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH(Sundargarh)
		VS	VS	GR/0000093/2023
100	CRLMC/0002578/2023	STATE OF ODISHA PRAMOD KUMAR SAHOO	ANIRUDHA DAS	BANARAPAL /97 /2018
		VS	VS	DISTRICT AND SESSIONS JUDGE,ANGUL(Anugul)
101	CRLMC/0002579/2023	STATE OF ODISHA BIDHAN CHANDRA PRADHAN	BHABANI SHANKAR RAYAGURU	CT/0000169/2021
		VS	VS	BARGARH SADAR /160 /2014
102	CRLMC/0002580/2023	STATE OF ODISHA LULU@LALATENDU DASH	MANAS KUMAR CHAND	S.D.J.M.,BARGARH(Bargarh)
		VS	VS	CT/0000001/2015
				DERABIS /88 /2017
				S.D.J.M.,KENDRAPARA(Kendrapara)
				GR/0000930/2017
				K.NUAGOAN /100 /2022
				SPECIAL JUDGE,BALLIGUDA(Kandhamal)
				Spl/0000063/2022
				SAMAL /126 /2021
				A.D.J.,TALCHER(Anugul)
				CT/0000073/2022
				/ /0
				J.M.F.C.,(R),ROURKELA(Sundargarh)

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103	CRLMC/0002581/2023	PUNAM@PURNIMA NANDA MANTU DAS VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MISCA/0000033/2023 NILGIRI /311 /2020 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000247/2020
104	CRLMP/0001108/2023	B.DANDAPANI PATRO VS STATE OF ODISHA	B.K.NAYAK VS	// () //
105	CRLMP/0001109/2023	SARWAR KHAN VS STATE OF ODISHA	DILIP KUMAR PARIDA VS	// () //
106	CRLMP/0001110/2023	MUTHOOT MICROFIN LTD., BBSR VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// () //
107	CRLMP/0001111/2023	SATYABHAMA @ MANJULATA BARIK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// () //
108	CRLMP/0001112/2023	BISHAYA JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// () //
109	CRLMP/0001113/2023	SAILENDRA NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// () //
110	CRLMP/0001114/2023	KARTIKESWAR BANUA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// () //
111	CRLMP/0001115/2023	SUKRITI NAYAK VS THE SECRETARY, HOME DEPARTMENT,ODISHA	RAJENDRA KUMAR MUND VS	// () //
112	CRLREV/0000299/2023	SWARUP BIKASH BEHERA VS STATE OF ODISHA	AGASTI KANUNGO VS	// () //
113	FAO/0000248/2023	LAXMI PRIYA PATRA VS UNION OF INDIA	KAPILA CHARAN NAYAK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha) Oa/0000028/2018

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	ITA/0000056/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1 VS M/S. KENDRAPARA URBAN CO-OPERATIVE BANK LTD.	TUSHAR KANTI SATAPATHY,SR.S.C(I.T) VS	// ()
115	ITA/0000057/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1 VS HARSHAD RAI MEHTA	TUSHAR KANTI SATAPATHY,SR.S.C(I.T) VS	// ()
116	ITA/0000058/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1 VS M/S. ODISHA COAL AND POWER LTD.	TUSHAR KANTI SATAPATHY,SR.S.C(I.T) VS	// ()
117	MACA/0000538/2023	PREMANANDA KHAMARI VS M/S. K.K.AGRAWAL AND SONS	PRADEEP KUMAR MISHRA VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000016/2019
118	MACA/0000539/2023	SWAYAMSIDDHA GURU VS SUKANTA MISHRA	PRADEEP KUMAR MISHRA VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000080/2018
119	MACA/0000540/2023	HRUSHIKESH BHATT VS RAJKISHORE BARIK	PRABASH CHANDRA PATTANAIAK VS	// 3RD MACT,JAGATSINGHPUR(Jagatsinghapur) Mac/0001398/2014
120	MACA/0000541/2023	APARTI BHOL VS ULLASH CHANDRA BAHIDAR	PRABASH CHANDRA PATTANAIAK VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0003446/2014
121	MACA/0000542/2023	DALI SAHU VS PADMA CHARAN PRADHAN	PRABASH CHANDRA PATTANAIAK VS	// III MACT,PURI(Puri) Mac/0000074/2009
122	MACA/0000543/2023	R.M., M/S.ORIENTAL INSURANCE COMPANY LTD. VS PRITIRANJAN SINGH	ADAM ALI KHAN VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000091/2017
123	MACA/0000544/2023	ORIENTAL INSURANCE COMPANY LTD. VS HIMANSU SEKHAR MAJHI	ADAM ALI KHAN VS	// DIST.AND SESSIONS JUDGE,BARGARH(Bargarh) Mac/0000072/2017
124	MACA/0000545/2023	D.M.,M/S.NATIONAL INSURANCE CO. LTD. VS JAGANNATH BHOSAGAR	PRASANTA KUMAR MAHALI VS	// DIST.AND SESSIONS JUDGE,BARGARH(Bargarh) Mac/0000007/2014
125	MACA/0000546/2023	BRANCH MANAGER, ORIENTAL INSURANCE CO.LTD.	PRASANTA KUMAR MAHALI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	A.D.J.,SUNDARGARH(Sundargarh)
126	MACA/0000547/2023	MD.SHAHANSHAH KHAN D.M.,ORIENTAL INSURANCE COMPANY LTD.	ADAM ALI KHAN	Mac/0000026/2022 //
		VS	VS	A.D.J.,NAWAPARA(Nuapada)
127	MACA/0000548/2023	NIRUPAMA PANDA NETRANANDA SAHOO	UMA SHANKAR PATEL	MACT/0000002/2022 //
		VS	VS	A.D.J.,SUNDARGARH(Sundargarh)
128	MACA/0000549/2023	PRAKASH MUNDA SUKRA KUJUR	PABITRA KUMAR NAYAK	Mac/0000043/2020 //
		VS	VS	A.D.J.,SUNDARGARH(Sundargarh)
129	MACA/0000550/2023	SANTOSH SAHOO SUPRAVA DASH	PABITRA KUMAR NAYAK	Mac/0000013/2014 //
		VS	VS	2ND A.D.J.,ROURKELA(Sundargarh)
130	MACA/0000551/2023	HRUSHIKESH SAMANTARAY PRAMILA MALLICK	DEBASISH PATNAIK	Mac/0000029/2018 //
		VS	VS	1ST MACT,CUTTACK(Cuttack)
131	RSA/0000222/2023	SAROJ KUMAR SETHY MANAGING DIRECTOR.ODISHA STATE CIVIL SUPPLY CORPORATION	HIS HONORABLE SHARMA	Mac/0000783/2020 //
		VS	VS	A.D.J.,BHAWANIPATNA(Kalahandi)
132	RSA/0000223/2023	HEMANT KUMAR AGRAWAL JAGANNATH GANTAYAT	ASHOK DAS	RFA/0000012/2003 //
		VS	VS	A.D.J.,BERHAMPUR(Ganjam)
133	RSA/0000224/2023	RAJENDRA PRASAD PANDA RAMACHANDRA NAYAK	SATRUGHNA DASH (A)	RFA/0000031/2020 //
		VS	VS	DIST.& SESSIONS JUDGE,JAJPUR(Jajapur)
134	TRP(C)/0000203/2023	MAHESWAR SAMAL NUSRAT PARWANA	SANTOSH KUMAR MAHANTY	RFA/0000050/2015 //
		VS	VS	JUDGE FAMILY COURT,PURI(Puri)
135	WA/0001289/2023	SK.SAMIULLA ODISHA PUBLIC SERVICE COMMISSION	BIBHU PRASAD TRIPATHY	CP/0000283/2022 //
		VS	VS	()
		BISWAJIT PANDA		//
136	WA/0001290/2023	STATE OF ODISHA	ABHAYA KUMAR SHARMA, A.G.A.	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WA/0001291/2023	YUDHISTIRA BEHERA STATE OF ODISHA VS SUBASH CHANDRA MOHANTY	ABHAYA KUMAR SHARMA,A.G.A VS	// // 0 //
138	WA/0001292/2023	STATE OF ODISHA VS PRAHALLAD PUJAHARI	ABHAYA KUMAR SHARMA,A.G.A VS	// // 0 //
139	WA/0001293/2023	STATE OF ODISHA VS BAIKUNTHA BIHARI MOHANTY	ABHAYA KUMAR SHARMA, A.G.A. VS	// // 0 //
140	WA/0001294/2023	STATE OF ODISHA VS MADHUSUDAN SAMAL	ABHAYA KUMAR SHARMA, A.G.A. VS	// // 0 //
141	WA/0001295/2023	MAHENDRA PRASAD MAJHI VS DIRECTOR ELEMENTARY EDUCATION, ODISHA	ALEKH CHANDRA MOHANTY VS	// // 0 //
142	WA/0001296/2023	MARIANUS MINZ VS STATE OF ODISHA	SUBHANKAR ROUT VS	// // 0 //
143	WP(C)/0018080/2023	SADHU CHARAN SAHOO VS LAXMI SAHOO @ NEULA	SANKARSAN SAHOO VS	// // 0 //
144	WP(C)/0018081/2023	S.PADMANAVAM VS STATE OF ODISHA	BANAMALI SAHOO VS	// // 0 //
145	WP(C)/0018082/2023	PARAMESWAR BAL VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// // 0 //
146	WP(C)/0018083/2023	PRAVAKAR DAS VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// // 0 //
147	WP(C)/0018084/2023	TARAMANI DAS VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0018085/2023	HIMANSHU SEKHAR DASH VS THE TAHASILDAR, KANKADAHAD	RITA SINGH VS	// 0 //
149	WP(C)/0018086/2023	DR. JHASAKETAN PRADHAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
150	WP(C)/0018087/2023	JYOTIRMAYA MOHAPATRA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
151	WP(C)/0018088/2023	PRADEEP KUMAR JENA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
152	WP(C)/0018089/2023	SAIPRIYA SAMANTA VS THE STATE INFORMATION COMMISSIONER, BBSR	SARATHI JYOTI MOHANTY VS	// 0 //
153	WP(C)/0018090/2023	SUBRAT KUMAR NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
154	WP(C)/0018091/2023	SUMATI JENA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
155	WP(C)/0018092/2023	PRAVAKAR PRADHAN VS STATE OF ODISHA	KEDAR KUMAR DASH VS	// 0 //
156	WP(C)/0018093/2023	DHARANIDHAR PRADHAN VS STATE OF ODISHA	KEDAR KUMAR DASH VS	// 0 //
157	WP(C)/0018094/2023	SUCHARITA MOHANTY VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
158	WP(C)/0018095/2023	BIBEKANANDA PATRA VS STATE OF ODISHA	KEDAR KUMAR DASH VS	// 0 //
159	WP(C)/0018096/2023	JAYADEBA PRADHAN	ARUN KUMAR ACHARYA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0018097/2023	STATE OF ODISHA NINIMA KUMARI MAHAPATRA	ASHOK KUMAR DAS	//
		VS	VS	0
161	WP(C)/0018098/2023	STATE OF ODISHA MD. NIZAMUDDIN	MANORANJAN PADHI	//
		VS	VS	0
162	WP(C)/0018099/2023	STATE OF ODISHA A.SURYA PRASAD	ASHOK KUMAR DAS	//
		VS	VS	0
163	WP(C)/0018100/2023	STATE OF ODISHA BISHNU PRASAD DAS	PRASANTA KUMAR MOHANTY (2)	//
		VS	VS	0
164	WP(C)/0018101/2023	UNION OF INDIA SISIR KUMAR SAHOO	K.K.SWAIN	//
		VS	VS	0
165	WP(C)/0018102/2023	MANAGEMENT OF PARADIP PORT TRUST SANTOSH KUMAR MISHRA	SIDHESWAR MOHANTY	//
		VS	VS	0
166	WP(C)/0018103/2023	STATE OF ODISHA SYAM SUNDAR DANGUA	ASHOK KUMAR DAS	//
		VS	VS	0
167	WP(C)/0018104/2023	STATE OF ODISHA TAPAN MEHER	SATYAJIT MOHAPATRA (2)	//
		VS	VS	0
168	WP(C)/0018105/2023	STATE OF ODISHA REENA MISHRA	BADRINARAYAN PANDA	//
		VS	VS	0
169	WP(C)/0018106/2023	REGISTRAR CO OPERATIVE SOCIETIES, BBSR PADMABATI AGRAWALA	ASHOK KUMAR DAS	//
		VS	VS	0
170	WP(C)/0018107/2023	STATE OF ODISHA SANU NAIK	SATYAJIT MOHAPATRA (2)	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0018108/2023	STATE OF ODISHA ASHOK KUMAR PARIDA VS	BADRINARAYAN PANDA VS	// // ()
172	WP(C)/0018109/2023	STATE OF ODISHA BHUSAN PRADHAN VS	ASHOK KUMAR DAS VS	// // ()
173	WP(C)/0018110/2023	STATE OF ODISHA PANKAJ KUMAR KARNA VS	RAMA KRISHNA BISOI VS	// // ()
174	WP(C)/0018111/2023	STATE OF ODISHA BASU PRADHAN VS	ASHOK KUMAR DAS VS	// // ()
175	WP(C)/0018112/2023	STATE OF ODISHA PRADIP KUMAR SAHOO VS	KOUSIK ANANDA GURU VS	// // ()
176	WP(C)/0018113/2023	STATE OF ODISHA . MOHAN GIRI VS	AKSHAYA KUMAR SAHOO VS	// // ()
177	WP(C)/0018114/2023	BRANCH MANAGER, PNB,BANTA BRANCH RATNAKAR PRADHAN VS	LAXMIKANTA MOHANTY VS	// // ()
178	WP(C)/0018115/2023	STATE OF ODISHA DHIRABATI SAHU VS	KOUSIK ANANDA GURU VS	// // ()
179	WP(C)/0018116/2023	STATE OF ODISHA MADHUSUDAN PUJAPANDA VS	LAXMIDHAR DASH VS	// // ()
180	WP(C)/0018117/2023	STATE OF ODISHA PARESWAR RAY VS	LAXMIKANTA MOHANTY VS	// // ()
181	WP(C)/0018118/2023	STATE OF ODISHA NIRANJAN DAS VS	KARUNAKAR NAYAK VS	// // ()
		ODISHA STATE ROAD TRANSPORT CORP., BBSR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0018119/2023	KUMUDINI PANDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
183	WP(C)/0018120/2023	PADMA SANKAR PATRA VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
184	WP(C)/0018121/2023	SRIKANTA KISHORE SARANGI VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
185	WP(C)/0018122/2023	URMIMALA SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
186	WP(C)/0018123/2023	MADHUSUDAN JENA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
187	WP(C)/0018124/2023	MAHESWAR JENA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
188	WP(C)/0018125/2023	SAROJ KUMAR DAS VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
189	WP(C)/0018126/2023	PATITAPABAN BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
190	WP(C)/0018127/2023	NILAKANTHESWAR SELF HELP GROUP, JAGATSINGHPUR VS STATE OF ODISHA	SHYAM KANTA DASH VS	// 0 //
191	WP(C)/0018128/2023	U.K.D.V. PRASAD RAO @ URLAM KANAK DURGA V VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
192	WP(C)/0018129/2023	SUKANTA KUMAR BISHOI VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
193	WP(C)/0018130/2023	PRAKASH BEHERA	KUNAL KUMAR SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0018131/2023	OPSC, CUTTACK ANUPAMA DASH	LAXMIKANTA MOHANTY	//
		VS	VS	0
195	WP(C)/0018132/2023	STATE OF ODISHA JHARANA NATH	SARATHI JYOTI MOHANTY	//
		VS	VS	0
196	WP(C)/0018133/2023	STATE OF ODISHA SUCHITRA MAJUMDAR	SATYAJIT MOHAPATRA (2)	//
		VS	VS	0
197	WP(C)/0018134/2023	STATE OF ODISHA AJIT KUMAR PANDA	BHABANI PRASAD MOHANTY	//
		VS	VS	0
198	WP(C)/0018135/2023	THE COMMISSIONER OF CT AND GST, ODISHA RAMDAS MEHER	SATYAJIT MOHAPATRA (2)	//
		VS	VS	0
199	WP(C)/0018136/2023	STATE OF ODISHA UMESH CHANDRA DAS	SURENDRA KUMAR SAHOO	//
		VS	VS	0
200	WP(C)/0018137/2023	STATE OF ODISHA REETARANI MALLIK	KSHIROD KUMAR ROUT	//
		VS	VS	0
201	WP(C)/0018138/2023	STATE OF ODISHA TILOTTAMA KISAN	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
202	WP(C)/0018139/2023	STATE OF ODISHA SANJAY NAYAK	BHABANI PRASAD MOHANTY	//
		VS	VS	0
203	WP(C)/0018140/2023	THE COMMISSIONER OF CT AND GST, ODISHA M/S SHIVAJYOTI CONPRO PVT. LTD., BBSR	JAGAMOHAN PATTANAIAK	//
		VS	VS	0
204	WP(C)/0018141/2023	CHAIRMAN, ODISHA GRAMYA BANK, BBSR RANJIT SAMAL	KSHIROD KUMAR ROUT	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0018142/2023	STATE OF ODISHA KRUSHNA PRADHAN VS	BHABANI PRASAD MOHANTY VS	// // 0
206	WP(C)/0018143/2023	THE COMMISSIONER OF CT AND GST, ODISHA PUSPANJALI BEHERA VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
207	WP(C)/0018144/2023	STATE OF ODISHA PRAKASH CHANDRA SETHI VS	GYANA RANJAN SETHI VS	// // 0
208	WP(C)/0018145/2023	STATE OF ODISHA HOTEL IMPERIAL INN, KORAPUT VS	JAGAMOHAN PATTANAİK VS	// // 0
209	WP(C)/0018146/2023	COMMNR. OF STATE TAX, CUTTACK DAMODAR PATNAİK VS	BHABANI PRASAD MOHANTY VS	// // 0
210	WP(C)/0018147/2023	THE COMMISSIONER OF CT AND GST, ODISHA SUBASH CHANDRA MOHANTY VS	SUKANTA KUMAR DALAI VS	// // 0
211	WP(C)/0018148/2023	AO, UNION BANK OF INDIA, GANJAM BISHNUPRIYA BARAL VS	AKSHAYA KUMAR PANDEY VS	// // 0
212	WP(C)/0018149/2023	STATE OF ODISHA LALITA MOHANTY VS	SUKANTA KUMAR DALAI VS	// // 0
213	WP(C)/0018150/2023	AO, ODISHA GRAMYA BANK, PURI SAILABALA ROUT VS	SHAKTIDHARA MISHRA VS	// // 0
214	WP(C)/0018151/2023	STATE OF ODISHA PRANAB KUMAR MISHRA VS	RAMESH CHANDRA JENA VS	// // 0
215	WP(C)/0018152/2023	COMMNR. OF CT AND GST, CUTTACK SATYANANDA BEHERA VS	AKSHAYA KUMAR PANDEY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0018153/2023	TAPASWINI BAHUK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// 0 //
217	WP(C)/0018154/2023	MAMATA NANDA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
218	WP(C)/0018155/2023	BALAKRUSHNA MOHANTY VS PROJECT DIRECTOR, NATIONAL HIGHWAYS AUTHORITY OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //
219	WP(C)/0018156/2023	MINA KUMARI MISHRA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
220	WP(C)/0018157/2023	PRATIMA RAY VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
221	WP(C)/0018158/2023	PURNIMA UTHAN SINGH VS STATE OF ODISHA	NILAMBAR NAYAK VS	// 0 //
222	WP(C)/0018159/2023	LALITA MOHANTY VS AO, NPA MANAGEMENT GROUP, IDBI BANK LTD., BBSR	SUKANTA KUMAR DALAI VS	// 0 //
223	WP(C)/0018160/2023	RATNAKAR PUSTI VS ODISHA GRAMYA BANK, BBSR	BIJOY DASMOHAPATRA VS	// 0 //
224	WP(C)/0018161/2023	SHIVA PRASHAD DAS VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
225	WP(C)/0018162/2023	BHARAT CHANDRA BHUYAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
226	WP(C)/0018163/2023	BHASKAR PADHAN VS STATE OF ODISHA	PAJIT KUMAR PRADHAN VS	// 0 //
227	WP(C)/0018164/2023	DR. ASHOK KUMAR RATH	AUROVINDA MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0018165/2023	SAMIR KUMAR MOHANTY	RAJJEET ROY	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0018166/2023	DEBARAJ SABAR	BHASKAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0018167/2023	HIMANSU ACHARYA	AUROVINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0018168/2023	BANAMALI SABAR	BHASKAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0018169/2023	JYOTI PRAKASH MISRA	RAJJEET ROY	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0018170/2023	DAITARY SAHOO	AUROVINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0018171/2023	SADHU SABAR	BHASKAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0018172/2023	REBATI SAHOO	RAJJEET ROY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0018173/2023	GUNAKARA JENA	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0018174/2023	MAHESH PRASAD SUKLA	BHASKAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0018175/2023	PRASANNA KUMAR ROUT	SANTOSH KUMAR MAHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0018176/2023	STATE OF ODISHA PHULAMATI SABAR VS	BHASKAR SAMANTARAY VS	// // 0
240	WP(C)/0018177/2023	STATE OF ODISHA GOBINDA RAY VS	KALPATARU MISHRA VS	// // 0
241	WP(C)/0018178/2023	STATE OF ODISHA RAJMOHAN SABAR VS	BHASKAR SAMANTARAY VS	// // 0
242	WP(C)/0018179/2023	STATE OF ODISHA PURNA CHANDRA SABAR VS	BHASKAR SAMANTARAY VS	// // 0
243	WP(C)/0018180/2023	STATE OF ODISHA KUNTI SABAR VS	BHASKAR SAMANTARAY VS	// // 0
244	WP(C)/0018181/2023	STATE OF ODISHA SUCHITRA RAM VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
245	WP(C)/0018182/2023	STATE OF ODISHA SANJUKTA DAS VS	SANGRAM JENA VS	// // 0
246	WP(C)/0018183/2023	STATE OF ODISHA SUNDARLAL AGRAWAL VS	MANOJ KUMAR PANDA VS	// // 0
247	WP(C)/0018184/2023	STATE OF ODISHA TRINATH MOHANTY VS	SOMADARSAN MOHANTY VS	// // 0
248	WP(C)/0018185/2023	THE STATE INFORMATION COMMISSION, ODISHA BRAJA KISHORE BALIARSINGH VS	GOPAL PRASAD JENA VS	// // 0
249	WP(C)/0018186/2023	STATE OF ODISHA MINAKSHI MOHANTY VS	MANOJ KUMAR PANDA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :05/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0018187/2023	UMAKANTA BAL VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
251	WP(C)/0018188/2023	SATYARANJAN PANI VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
252	WP(C)/0018189/2023	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
253	WP(C)/0018190/2023	BASUDEV PATTJOSHI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
254	WP(C)/0018191/2023	JITENDRA KUMAR NAYAK VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
255	WP(C)/0018192/2023	KIRTIRAJ PANY VS GOVT. OF INDIA	SUBRATA PANDA VS	// 0 //
256	WP(C)/0018193/2023	KAMALAKANTA KHANSAMA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
257	WP(C)/0018194/2023	M/S SHYAM CHARAN BHOI, SAMBALPUR VS INDIAN OIL CORP. LTD., MUMBAI	SAUBHAGYA KUMAR SAMAL VS	// 0 //
258	WP(C)/0018195/2023	SATYABAN RAUT VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
259	WP(C)/0018196/2023	MONALISA SETHY VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
260	WP(C)/0018197/2023	A.SUBHADRA VS THE CENTRAL REGISTRAROF COOP. SOCIETY. ,NEWDELHI	AUROVINDA MOHANTY VS	// 0 //
261	WP(C)/0018198/2023	BALAKRISHNA PADHI	MIHIR KANTA RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0018199/2023	NATIONAL HIGHWAYS AUTHORITY OF INDIA, KORAPUT M/S MAA AGNIGANGAMA STONE CRUSHER, KORAPUT	MINATI KESHARI KHUNTIA	//
		VS	VS	0
263	WP(C)/0018200/2023	CHIEF ELECTRICAL OFFICER, TPSODL, GANJAM SANU NAIK	SAMEER KUMAR DAS	//
		VS	VS	0
264	WP(C)/0018201/2023	STATE OF ODISHA SRIDHAR MOHAPATRA	AVIJIT MISHRA	//
		VS	VS	0
265	WP(C)/0018202/2023	STATE OF ODISHA BALAKRISHNA PADHI	MIHIR KANTA RATH	//
		VS	VS	0
266	WP(C)/0018203/2023	NATIONAL HIGHWAYS AUTHORITY OF INDIA, KORAPUT KUNAL MALIK	KRISHNA CHANDRA SAHU	//
		VS	VS	0
267	WP(C)/0018204/2023	STATE OF ODISHA BAURIBANDHU BHANJA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
268	WP(C)/0018205/2023	STATE OF ODISHA PUNYA PRABHA MISHRA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
269	WP(C)/0018206/2023	STATE OF ODISHA ABDUL AZIZ KHAN	SIBA PRASAD SWAIN	//
		VS	VS	0
270	WP(C)/0018207/2023	HINDUSTAN PETROLEUM CORP. LTD.,MUMBAI MINATI DAS	BISWAJIT NAYAK	//
		VS	VS	0
271	WP(C)/0018208/2023	STATE OF ODISHA BHAJA KISHORE SAHOO	FALGUNI RAJGURU MOHAPATRA	//
		VS	VS	0
272	WP(C)/0018209/2023	THE MANAGER-CUM-ASSESSING OFFICER(ELECT.), TPCODL, CUTTACK ARUN PRADHAN	BIREN SANKAR TRIPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0018210/2023	STATE OF ODISHA PABITRA MOHAN SWAIN VS	ALEKHA CHANDRA MOHANTY VS	// // ()
274	WP(C)/0018211/2023	STATE OF ODISHA CHINMAYEE MOHANTY VS	SATYA PRAKASH NATH VS	// // ()
275	WP(C)/0018212/2023	STATE OF ODISHA V.SUJATA VS	AUROVINDA MOHANTY VS	// // ()
276	WP(C)/0018213/2023	THE CENTRAL REGISTRAR,COOPERATIVE SOCIETY, NEW DELHI RUPENDU KISHORE SHAW VS	BISWAJIT NAYAK VS	// // ()
277	WP(C)/0018214/2023	STATE OF ODISHA URMILA MOHANTY VS	AUROBINDA SAHOO VS	// // ()
278	WP(C)/0018215/2023	STATE OF ODISHA PRANATI JENA @ SWAIN VS	NETRANANDA BISWAL VS	// // ()
279	WP(C)/0018216/2023	LIFE INSURANCE CORPORATION OF INDIA, PATNA, BIHAR CHAITANYA CHANDRA MAHANTA VS	ROHIT RANJAN RAY VS	// // ()
280	WP(C)/0018217/2023	STATE OF ODISHA CH.SREELATHA VS	AUROVINDA MOHANTY VS	// // ()
281	WP(C)/0018218/2023	THE CENTRAL REGISTRAR,COOPERATIVE SOCIETY, NEWDELHI SUDHANSHU SEKHAR SAHOO VS	SIDDHARTHA SAMAL VS	// // ()
282	WP(C)/0018219/2023	STATE OF ODISHA GAJENDRA JAL VS	MANAS CHAND VS	// // ()
283	WP(C)/0018220/2023	STATE OF ODISHA RAGHURAM SAHU VS NOTIFIED AREA COUNCIL GOPALPUR	PRASANTA KUMAR NANDA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0018221/2023	NARAYAN KUMAR KHAITAN VS THE ASST. COMMNR. OF INCOME TAX(CENTRAL CIRCLE), SAMBALPUR	BIJAY PANDA VS	// 0 //
285	WP(C)/0018222/2023	JYOTSHNARANI MISHRA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
286	WP(C)/0018223/2023	NARAYAN SAHOO VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //
287	WP(C)/0018224/2023	PRASANTA KUMAR MALLIK VS STATE OF ODISHA	SAMBHU CHARAN NATH SHARMA VS	// 0 //
288	WP(C)/0018225/2023	SHARADA PRASAN SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
289	WP(C)/0018226/2023	M/S.RABINDRA MOHANTY VS THE ADDL. STATE TAX OFFICER, CT AND GST ASSESSMENT UNIT, BALASORE	UPASANA BAL VS	// 0 //
290	WP(C)/0018227/2023	K.PRAKASH PATRA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
291	WP(C)/0018228/2023	ARUNA KUMAR MOHANTY VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
292	WP(C)/0018229/2023	UDAYANATH NAYAK VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
293	WP(C)/0018230/2023	BIJAYA KUMAR PADHAN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
294	WP(C)/0018231/2023	SAROJ KUMAR SINGH VS THE ADDL. STATE TAX OFFICER, CT AND GST OFFICER, CUTTACK II CIRCLE	UPASANA BAL VS	// 0 //
295	WP(C)/0018232/2023	KAMAL MEHER	PRASANTA KUMAR ROUSTRAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0018233/2023	ASWINI KUMAR PARDIA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0018234/2023	RADHESHYAM SAHU	BHABANI SHANKAR DASPARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0018235/2023	GYANENJAYA SINGH	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0018236/2023	JAGAJJEEBAN DAS	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0018237/2023	LOKANATH MAJHI	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0018238/2023	NARAYAN MISHRA	BHABANI SHANKAR DASPARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0018239/2023	ABHIMANYU JENA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0018240/2023	TRILOCHAN MOHANTA	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ORISSA		//
304	WP(C)/0018241/2023	NABA KISHORE TARAI	SATYAJIT MOHAPATRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0018242/2023	JATRIMANI SEI	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ORISSA		//
306	WP(C)/0018243/2023	SUBASH KUMAR RANA	BHABANI SHANKAR DASPARIDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0018244/2023	STATE OF ODISHA AKSHAYA KUMAR MEHER VS	BHABANI SHANKAR DASPARIDA VS	// // ()
308	WP(C)/0018245/2023	STATE OF ODISHA A.H.WHEELER AND CO. PVT. LTD., UTTAR PRADESH	SAMARENDRA KUMAR MOHANTY VS	// // ()
309	WP(C)/0018246/2023	INDIAN RAILWAYS, BBSR CHAKRADHARA RAJ VS	NIRANJAN LENKA VS	// // ()
310	WP(C)/0018247/2023	STATE OF ORISSA PRABIN KUMAR PATTNAIK VS	SATYAJIT MOHAPATRA (2) VS	// // ()
311	WP(C)/0018248/2023	STATE OF ODISHA BHUBANANANDA JENA VS	SATYAJIT MOHAPATRA (2) VS	// // ()
312	WP(C)/0018249/2023	STATE OF ODISHA SHYAMSUNDAR PRADHAN VS	BHABANI SHANKAR DASPARIDA VS	// // ()
313	WP(C)/0018250/2023	STATE OF ODISHA SUBAS CHANDRA SAHOO VS	LALITENDU MISHRA VS	// // ()
314	ABLAPL/0005925/2023	STATE OF ODISHA SANTOSH KUMAR SAHOO@BEDA VS	RABI NARAYAN MOHANTY VS	BOLAGARH P.S. /91 /2022 ()
315	ABLAPL/0005926/2023	STATE OF ODISHA GANESH SAHOO VS	RABI NARAYAN MOHANTY VS	// // ()
316	ABLAPL/0005927/2023	STATE OF ODISHA RATI RANJAN MOHAPATRA@ RATIKANTA VS	RABI NARAYAN MOHANTY VS	// // ()
317	ABLAPL/0005928/2023	STATE OF ODISHA JAGA @ JAGABANDHU SAHU VS	CHHABI BEHERA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0005929/2023	BIDYADHAR GHADEI @ BINDEI VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	JATNI P.S. /73 /2023 () //
319	ABLAPL/0005930/2023	SUMAN@ TAPANA KUMAR SINGH VS STATE OF ODISHA	BIJAY KUMAR DASH VS	MADHUPATNA /194 /2023 () //
320	ABLAPL/0005931/2023	UPENDRA GOUDA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /46 /2023 () //
321	ABLAPL/0005932/2023	BISWAJIT SWAIN VS STATE OF ODISHA	PREMANANDA MOHANTY VS	KANTABANIA PS /29 /2023 () //
322	ABLAPL/0005933/2023	PURNA CHANDRA MALLICK VS STATE OF ODISHA	NIRANJAN PANDA VS	AGARAPADA /235 /2022 () //
323	ABLAPL/0005934/2023	ANADI SWAIN VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	PIPLI /510 /2015 J.M.F.C.,PIPILI(Puri) GR/0000721/2015
324	ABLAPL/0005935/2023	PINKU SUNA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	MANAMUNDA /322 /2022 () //
325	ABLAPL/0005936/2023	PINKINA TADA @ PINKY TADA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /116 /2023 () //
326	ABLAPL/0005937/2023	SAMEER KUMAR PRADHAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA(2) VS	SORO /288 /2023 () //
327	ABLAPL/0005938/2023	MANOHAR TANTI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	JEYPORE MAHILA /56 /2023 () //
328	ABLAPL/0005939/2023	SIDHANTA KUMAR SAHOO VS STATE OF ODISHA	JAGABANDHU SAHU VS	PUINTALA /186 /2021 () //
329	ABLAPL/0005940/2023	BASANTI LENKA	BASANTA KUMAR DAS	SIMULIA /157 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
330	ABLAPL/0005941/2023	STATE OF ODISHA BIJAY KUMAR SAHOO	SAPAN KUMAR LENKA	// LAXMISAGAR P.S. /221 /2023
		VS	VS	()
331	ABLAPL/0005942/2023	STATE OF ODISHA GEETA @ GITA CHATAR @ CHATTAR	PRAVASH CHANDRA JENA	// JODA /123 /2023
		VS	VS	()
332	ABLAPL/0005943/2023	STATE OF ODISHA SHYAM KHATUA @ SHYAMSUNDAR KHATUA	SATYAJIT MOHAPATRA	// MANAMUNDA /322 /2022
		VS	VS	()
333	ABLAPL/0005944/2023	STATE OF ODISHA DUKHISHYAM BARIK	SURYAKANTA DWIBEDI	// KIAKATA /112 /2022
		VS	VS	()
334	ABLAPL/0005945/2023	STATE OF ODISHA BISWARANJAN SETH	JAGABANDHU SAHU	// GAISET /95 /2023
		VS	VS	()
335	ABLAPL/0005946/2023	STATE OF ODISHA MD. ATTHAR ALLI	BIRENDRA KUMAR PARDHI	// CUTTACK VIGILANCE /5 /2023
		VS	VS	()
336	ABLAPL/0005947/2023	STATE OF ODISHA RAMU HANTAL	GIRIDHARI SINGH	// KALIMELA /130 /2023
		VS	VS	()
337	ABLAPL/0005948/2023	STATE OF ODISHA NIRAS KUMAR BHUYAN	BHABANI SHANKAR DAS	// KALINGA NAGAR /71 /2023
		VS	VS	()
338	ABLAPL/0005949/2023	STATE OF ODISHA SURENDRA KUMAR SAMANTARAY	KISHORE CH. RAJGURU MOHAPATRA	// BEGUNIA P.S. /159 /2023
		VS	VS	()
339	ABLAPL/0005950/2023	STATE OF ODISHA PUJA MALLICK @ PUJARANI BHOI	UMESH KUMAR LENKA	// KISSANNAGAR PS /89 /2023
		VS	VS	()
340	ABLAPL/0005951/2023	STATE OF ODISHA SESHADEB PRADHAN	JUGALA KISHORE PANDA	// BOUDH /147 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0005952/2023	STATE OF ODISHA SAGAR SAHOO VS	PARTHA SARATHI NAYAK VS	// KANIHA /108 /2023 ()
342	ABLAPL/0005953/2023	STATE OF ODISHA ARJUN HARIJAN VS	ARIJEET MISHRA VS	// JEYPORE SADAR /46 /2023 ()
343	ABLAPL/0005954/2023	STATE OF ODISHA MINAKASHI SETHY VS	PARTHA SARATHI NAYAK VS	// KANIHA /109 /2023 ()
344	ABLAPL/0005955/2023	STATE OF ODISHA MUNA MUDULI @ KABU VS	GOURAV DASH VS	// TOMANDO /135 /2023 ()
345	ABLAPL/0005956/2023	STATE OF ODISHA BAPI @ SASIKANTA SASMAL VS	GOURAV DASH VS	// KHANDAGIRI P.S. /207 /2023 ()
346	ABLAPL/0005957/2023	STATE OF ODISHA MOKIM ALLI @ MIAN VS	PRATIK NAYAK VS	// BENTKAR (42 MOUZA) UPD CUTTACK /180 /2023 ()
347	ABLAPL/0005958/2023	STATE OF ODISHA SINI @ SRINIVAS BEHERA VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /130 /2021 ()
348	ABLAPL/0005959/2023	STATE OF ODISHA RUPANANDA PATEL VS	JAGABANDHU SAHU VS	// PAIKMAL /95 /2023 ()
349	ABLAPL/0005960/2023	STATE OF ODISHA MANTRI PADHAN VS	SACHIDANANDA PADHEE VS	// BHATILI /123 /2023 ()
350	ABLAPL/0005961/2023	STATE OF ODISHA SURYA DEV DAS VS	BICHITRA NARAYANA SATAPATHY VS	// KUJANGA /100 /2023 ()
351	ABLAPL/0005962/2023	STATE OF ODISHA HEMANTA KUMAR SAHOO VS STATE OF ODISHA	GOKULANANDA MOHAPATRA VS	// INFOVALLY UPD BHUBANESWAR /43 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0005963/2023	NITYANANDA MOHANTY VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /163 /2023 () //
353	ABLAPL/0005964/2023	CHAITANYA MANDAL @ MEGHA MANDAL VS STATE OF ODISHA	ASHOK DAS VS	PURUSHOTTAMPUR /643 /2022 () //
354	ABLAPL/0005965/2023	BIRANCHI NARAYAN PARIDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 () //
355	ABLAPL/0005966/2023	SUBALA BHUE @ SUBALA BHOI VS STATE OF ODISHA	KIRTAN DANG VS	PUINTALA /251 /2022 () //
356	ABLAPL/0005967/2023	NIRANJAN SWAIN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	NANDANKANAN /167 /2022 () //
357	ABLAPL/0005968/2023	MOHAMMAD SALIM @ MD. SALIM VS STATE OF ODISHA	PRATIK NAYAK VS	PLANTSITE /230 /2022 () //
358	ABLAPL/0005969/2023	GUNANIDHI SETHI VS STATE OF ODISHA	DEBASISH SAMAL VS	BARI /177 /2023 () //
359	ABLAPL/0005970/2023	DILLIP KUMAR SETHI VS STATE OF ODISHA	DEBASISH SAMAL VS	BARI /177 /2023 () //
360	ABLAPL/0005971/2023	JITENDRA KUMAR SAMAL @ JITU VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /236 /2023 () //
361	ABLAPL/0005972/2023	MANISH KOTHARI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	/ /0 () //
362	ABLAPL/0005973/2023	SANJAY KUMAR PRADHAN VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	NIALI /205 /2023 () //
363	ABLAPL/0005974/2023	SUNIL KUMAR SAHU	AMBIKA PRASAD RAY	TARBHA /58 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0005975/2023	NIRANJAN NAYAK @ RANJAN NAYAK	AMITAV TRIPATHY	FATEGARH /90 /2023
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0005976/2023	SUBASH CHANDRA BEHERA	SURYA NARAYAN BISWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0005977/2023	BRAHMANANDA MANGARAJ	SURYA NARAYAN BISWAL	TOMANDO /117 /2023
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0005978/2023	RAJESWAR KHORA	TUKUNA KUMAR MISHRA	JEYPORE SADAR /116 /2023
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0005979/2023	RAJKUMAR MANDILI	JUGALA KISHORE PANDA	MANAMUNDA /179 /2018
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0005980/2023	MAHURA @ MADAN MOHAN MAHARANA	PRASANNA KUMAR MISHRA	KANTABANIA PS /48 /2023
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0005981/2023	LALMOHAN MAJHI	PITAMBAR JENA	/ /0
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar)
		STATE OF ODISHA		2(A)CC/0000042/2022
371	ABLAPL/0005982/2023	SANJAY DHALI	JUGALA KISHORE PANDA	MALKANGIRI /169 /2023
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0005983/2023	PARAMANANDA SAHU	JAGABANDHU SAHU	AGALPUR /79 /2023
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0005984/2023	HEMANTA SWAIN	SMRUTI RANJAN ROUT	MAHANGA /113 /2023
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0005985/2023	SANJAY SUNA	RAJIB LOCHAN PATNAIK	NABARANGAPUR TOWN /204 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0005986/2023	STATE OF ODISHA JITENDRA DAS VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /341 /2023 ()
376	ABLAPL/0005987/2023	STATE OF ODISHA ASRAF ALI VS	AKSHAYA KUMAR NAYAK VS	// MANGALA BAG /272 /2022 ()
377	ABLAPL/0005988/2023	STATE OF ODISHA ANJALI DAS VS	PITAMBAR JENA VS	// KUJANGA /166 /2023 ()
378	ABLAPL/0005989/2023	STATE OF ODISHA LILA JENA@PARIDA VS	JAJATI KESHARI KHUNTIA VS	// BERHAMPUR SADAR /276 /2023 ()
379	ABLAPL/0005990/2023	STATE OF ODISHA AMITA PARIDA VS	JAJATI KESHARI KHUNTIA VS	// BERHAMPUR SADAR /276 /2023 ()
380	ABLAPL/0005991/2023	STATE OF ODISHA PUNDURIKSHYA JENA VS	BHABANI SANKAR DAS VS	// BHOGRAI /171 /2023 ()
381	ABLAPL/0005992/2023	STATE OF ODISHA SATYAPRIYA MALIK@SATYABRATA MALIK VS	AKSHAYA KUMAR PANDEY VS	// AUL /470 /2023 ()
382	ABLAPL/0005993/2023	STATE OF ODISHA N.RAGHU @ RAGHU NAGABANSHA VS	ASHOK DAS VS	// PARLAKHEMUNDI /142 /2020 ()
383	ABLAPL/0005994/2023	STATE OF ODISHA JAGA DALEI VS	BISWAJIT PASAYAT VS	// DEOGAON /99 /2023 ()
384	ABLAPL/0005995/2023	STATE OF ODISHA MD. SALAM VS	RUDRA NARAYAN PARIJA VS	// KUTRA /50 /2023 ()
385	ABLAPL/0005996/2023	STATE OF ODISHA MD. SAMIM VS	RUDRA NARAYAN PARIJA VS	// KUTRA /50 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :05/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0005997/2023	SUNIL KUMAR TRIPATHY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /292 /2022 () //
387	ABLAPL/0005998/2023	ARAKHITA BEHERA VS STATE OF ODISHA	CHITTA RANJAN SWAIN VS	MANCHESWAR P.S. /190 /2023 () //
388	ABLAPL/0005999/2023	ASISH SUBUDHI@ PINTU@ASHISH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /313 /2023 () //
389	ABLAPL/0006000/2023	SAHANAWAJ KHAN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /219 /2023 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000347/2023
390	ABLAPL/0006001/2023	TILOTTAMA BISWAL VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	DHUSURI /137 /2023 () //
391	ABLAPL/0006002/2023	SAHEBA MALICK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE CHUDAMANI /45 /2023 () //
392	ABLAPL/0006003/2023	SUNIL NAIK @ SUNIL PATRA @ KUNA VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	DHENKANAL TOWN /338 /2023 () //
393	ABLAPL/0006004/2023	GAGAN NAIK VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	KAMAKHYANAGAR /45 /2015 () //
394	ABLAPL/0006005/2023	LIPSA JENA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BERHAMPUR SADAR /276 /2023 () //
395	ABLAPL/0006006/2023	PHULMATI @ PULMATI MUDULI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /9 /2023 () //
396	ABLAPL/0006007/2023	SRIDHAR JENA VS STATE OF ODISHA	BRUNDABAN ROUT VS	LAXMISAGAR P.S. /115 /2022 () //
397	ABLAPL/0006008/2023	RIPU DEVI	AKSHAYA KUMAR SAHOO	ADVA /36 /2021

ORISSA HIGH COURT**FILING REPORT AS ON :05/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0006009/2023	RAMESH KUMAR SAMANTARAY	SUSHANTA KUMAR SAMANTARAY	BEGUNIA P.S. /158 /2023
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0006010/2023	SUMATI BANCHHOR	AKSHAYA KUMAR SAHOO	HEMGIR /166 /2023
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0006011/2023	NIBHA DEVI	AKSHAYA KUMAR SAHOO	ADVA /36 /2021
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0006012/2023	BISHNU PRIYA PRADHAN @ BISHNU PRIYA NAYAKBIBHU PRASAD CHHUALSINGH		RAIKIA /44 /2023
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0006013/2023	ABHIJIT NAIK	BIBHU PRASAD CHHUALSINGH	RAIKIA /44 /2023
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0006014/2023	PRADIP KUMAR PARICHHA @ PRADIP PARICHHA	BIBHU PRASAD CHHUALSINGH	RAIKIA /36 /2023
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0006015/2023	JAY KISHOR BAG	SAROJ KUMAR PADHY	BARGARH RURAL /80 /2023
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0006016/2023	GURUDATTA PAHADASINGH	MANAS KUMAR CHAND	CHANDAPUR /13 /2023
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0006017/2023	SAROJ KUMAR BAG	SAROJ KUMAR PADHY	BARGARH RURAL /80 /2023
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0006018/2023	HARIHAR SAHOO	AMLAN SHAKTI PAUL	BOLAGARH P.S. /26 /2023
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0006019/2023	GAGI @ GAJENDRA @ ASHOK KUMAR BEHERA	AMLAN SHAKTI PAUL	JANKIA P.S. /163 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :05/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0006020/2023	STATE OF ODISHA GITA SUBUDHI VS	MANORANJAN MISHRA VS	// NACHUNI /73 /2023 ()
410	ABLAPL/0006021/2023	STATE OF ODISHA SUSANTA KUMAR LENKA VS	BASANTA KUMAR DAS VS	// SIMULIA /157 /2023 ()
411	ABLAPL/0006022/2023	STATE OF ODISHA TARANISEN BARIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// BAGDIA /69 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :05/06/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	19/2023 CRLMA/189/2023	KAILASH SETHI-MP	ADV
2	97/2023 ITA/27/2005	COMNR.,INCOME TAX-MP	S.C.I.T.A.K.MOHAPATRA
3	98/2023 ITA/29/2005	COMMNR.OF INCOME TAX-MP	S.C.I.T.A.K.MOHAPATRA
4	136/2023 SA/399/2000	FERTILISER SUPPLY-MP	M/S. N.C.PANIGRAHI
5	195/2023 CRLMP/913/2023	MINATI MAHARANA-MP	
6	221/2023 TRP(C)/203/2023	NUSRAT PARWANA-MP	SANTOSH KUMAR MAHANTY
7	407/2023 CRLREV/299/2023	SWARUP BIKASH BEHERA-MP	AGASTI KANUNGO
8	417/2023 FAO/422/2022	S.K.AMIN-MP	DEEPALI MAHAPATRA
9	418/2023 FAO/7/2021	ALAMATI KADRAKA-MP	DEEPALI MOHAPATRA
10	419/2023 FAO/714/2020	SANKAR PATRA-MP	DEEPALI MOHAPATRA
11	584/2023 RSA/222/2023	MANAGING DIRECTOR,ODISHA STATE CIVIL SUPPLIES CORPORATION	CHITRAKANT MISHRA
12	585/2023 RSA/224/2023	RAMACHANDRA NAYAK-MP	SATRUGHNA DASH
13	595/2023 CMP/637/2023	SANJAY KUMAR KHUNTIA-MP	BISWAJIT MOHAPATRA
14	596/2023 CMP/640/2023	BIJAY KUMAR JETHI-MP	SOUMYA MISHRA
15	597/2023 CMP/641/2023	KHIROD KUMAR PARIJA-MP	HRUDANANDA MOHAPATRA
16	820/2023 BLAPL/4244/2023	PURNACHANDRA PATRA@PURNACHANDRA@DEHERI PATRA-MP	
17	821/2023 BLAPL/3593/2022	ADYAJYOTI NAYAK-MP	MANORANJAN MISHRA M/S.S.R.MOHANTY D.ACHAR
18	822/2023 BLAPL/5287/2023	NILESH KUMAR KAR-MP	BINI MISHRA
19	823/2023 BLAPL/4834/2023	BADAL DAS-MP	
20	824/2023 BLAPL/61/2022	SOUMYAKANT MOHANTY-MP	
21	825/2023 BLAPL/70/2022	SOUMYAKANT MOHANTY-MP	
22	826/2023 BLAPL/4097/2022	SUSHANTA KUMAR SAHOO-MP	ADITI HOTA, M/S DHIRENDRA KUMAR MOHAPATRA,
23	922/2023 MACA/538/2023	PREMANANDA KHAMARI-MP	PRADEEP KUMAR MISHRA
24	923/2023 MACA/540/2023	HRUSHIKESH BHATT-MP	PRABASH CHANDRA PATTANAIAK
25	924/2023 MACA/541/2023	APARTI BHOL-MP	PRABASH CHANDRA PATTANAIAK
26	925/2023	DALI SAHU-MP	PRABASH CHANDRA PATTANAIAK

27	MACA/542/2023 926/2023	R.M., M/S.ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
28	MACA/543/2023 927/2023	ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
29	MACA/544/2023 928/2023	D.M.,M/S.NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
30	MACA/545/2023 929/2023	BRANCH MANAGER, ORIENTAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
31	MACA/546/2023 930/2023	D.M.,ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
32	MACA/547/2023 931/2023	SUKRA KUJUR-MP	PABITRA KUMAR NAYAK
33	MACA/549/2023 932/2023	SUKRA KUJUR-MP	PABITRA KUMAR NAYAK
34	MACA/549/2023 933/2023	NETRANANDA SAHOO-MP	UMA SHANKAR PATEL
35	MACA/548/2023 934/2023	NETRANANDA SAHOO-MP	UMA SHANKAR PATEL
36	MACA/548/2023 935/2023	SUPRAVA DASH-MP	PABITRA KUMAR NAYAK
37	MACA/550/2023 1091/2023	KAILASH PRADHAN-MP	
38	ABLAPL/2429/2023 1092/2023	SILU MEHENA-MP	
39	ABLAPL/7301/2022 1093/2023	ASHALATA DAS-MP	SURYAKANTA DWIBEDI
40	ABLAPL/3217/2021 1094/2023	PRADEEP KUMAR PARDHAN-MP	SOUBHAGYA SWAIN
41	ABLAPL/5474/2023 1095/2023	SEKH NASIR ALLI-MP	
42	ABLAPL/4800/2023 1349/2023	GOPAL CHANDRA MOHALIK-MP	DEBA PRASAD DAS
43	CRLA/622/2023 1350/2023	GOPAL CHANDRA MOHALIK-MP	DEBA PRASAD DAS
44	CRLA/622/2023 1351/2023	DR. RAJENDRA NARAYANA DAKHINAKABAT-MP	ASHOK KUMAR SARANGI
45	CRLA/623/2023 1352/2023	SUDHIR KUMAR BISWAL-MP	BASUDEV PUJARI
46	CRLA/754/2022 1353/2023	CHATURA NAYAK-MP	BIBHUTI BHUSAN MISHRA
47	CRLA/624/2023 1354/2023	CHATURA NAYAK-MP	BIBHUTI BHUSAN MISHRA
48	CRLA/624/2023 1355/2023	JITRAI SOREN @ BALE-MP	JITENDRA SAMANTARAY
49	CRLA/625/2023 1356/2023	JITRAI SOREN @ BALE-MP	JITENDRA SAMANTARAY
50	CRLA/625/2023 1357/2023	JITRAI SOREN @ BALE-MP	JITENDRA SAMANTARAY
51	CRLA/625/2023 1807/2023	JAMESWAR NATH SHARMA-MP	RABI NARAYAN MOHANTY
52	CRLMC/2559/2023 1808/2023	SK.AJIJUL@AJU-MP	HEMENDRA SAMAL
53	CRLMC/2560/2023 1809/2023	SANTOSH KUMAR PAL-MP	SHYAMANANDA MOHARANA
54	CRLMC/2562/2023 1810/2023	NIHAR RANJAN PADHI-MP	CHANDAN KUMAR ROUT
55	CRLMC/2564/2023 1811/2023	AMARESH KUMAR JAYASWAL-MP	GOKULANANDA MOHAPATRA
56	CRLMC/95/2023 1812/2023	BIDYABHARATI PANDA-MP	BISHNU PRASAD PRADHAN
57	CRLMC/2565/2023 1813/2023	BIBHU KALYAN PRADHAN-MP	PRADEEP KUMAR MOHAPATRA
	CRLMC/2567/2023		

58	1814/2023 CRLMC/2568/2023	DURJAY KUMAR MALLICK-MP	SAMIR KUMAR MISHRA
59	1815/2023 CRLMC/2569/2023	ABHIMANYU SAHU-MP	ANIRUDHA DAS
60	1816/2023 CRLMC/2570/2023	BHIMA@BHIMASEN PRADHAN-MP	SUSANTA KUMAR BARAL
61	1817/2023 CRLMC/2571/2023	N.GOVINDA PATRA-MP	ASHOK DAS
62	1818/2023 CRLMC/2572/2023	SATYASHREE ACHARYA-MP	PRAFULLA KUMAR LENKA
63	1819/2023 CRLMC/2573/2023	SANTOSH MALI@DUGU-MP	RUDRA NARAYAN PARIJA
64	1820/2023 CRLMC/2578/2023	PRAMOD KUMAR SAHOO-MP	ANIRUDHA DAS
65	1821/2023 CRLMC/2460/2023	JAYANTA BAG@BUNTY-MP	GOURI KUMAR RATH
66	1822/2023 CRLMC/2579/2023	BIDHAN CHANDRA PRADHAN-MP	BHABANI SHANKAR RAYAGURU
67	1823/2023 CRLMC/2577/2023	SABBIR ALI MANDAL-MP	ANIRUDHA DAS
68	1824/2023 CRLMC/2580/2023	LULU@LALATENDU DASH-MP	MANAS KUMAR CHAND
69	1825/2023 CRLMC/2581/2023	MANTU DAS-MP	SUSHANTA KUMAR JOSHI
70	3374/2023 WA/1289/2023	ODISHA PUBLIC SERVICE COMMISSION-MP	BIBHU PRASAD TRIPATHY
71	3375/2023 WA/1290/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
72	3376/2023 WA/1290/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
73	3377/2023 WA/1290/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
74	3378/2023 WA/1291/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA,A.G.A
75	3379/2023 WA/1291/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA,A.G.A
76	3380/2023 WA/1291/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA,A.G.A
77	3381/2023 WA/1292/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA,A.G.A
78	3382/2023 WA/1292/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA,A.G.A
79	3383/2023 WA/1292/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA,A.G.A
80	3384/2023 WA/1293/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
81	3385/2023 WA/1293/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
82	3386/2023 WA/1293/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
83	3387/2023 WA/1294/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
84	3388/2023 WA/1294/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
85	3389/2023 WA/1294/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
86	3390/2023 WA/1296/2023	MARIANUS MINZ-MP	SUBHANKAR ROUT
87	3391/2023 WA/1296/2023	MARIANUS MINZ-MP	SUBHANKAR ROUT
88	8342/2023 WP(C)/6507/2023	CHITTARANJAN BHOI-MP	LALIT SAHU
89	8343/2023	S.PADMANAVAM-MP	BANAMALI SAHOO

90	WP(C)/18081/2023 8344/2023	PARAMESWAR BAL-MP	JAYAKRISHNA MOHAPATRA
91	WP(C)/18082/2023 8345/2023	DR. JHASAKETAN PRADHAN-MP	GYANA RANJAN SETHI
92	WP(C)/18086/2023 8346/2023	TUSHARKANTA PARIJA-MP	M/S.UPENDRA KUMAR SAMAL
93	WP(C)/5898/2020 8347/2023	SUBRAT KUMAR NAYAK-MP	BIPIN KUMAR NAYAK
94	WP(C)/18090/2023 8348/2023	PRAVAKAR PRADHAN-MP	KEDAR KUMAR DASH
95	WP(C)/18092/2023 8349/2023	DHARANIDHAR PRADHAN-MP	KEDAR KUMAR DASH
96	WP(C)/18093/2023 8350/2023	BIBEKANANDA PATRA-MP	KEDAR KUMAR DASH
97	WP(C)/18095/2023 8351/2023	JAYADEBA PRADHAN-MP	ARUN KUMAR ACHARYA
98	WP(C)/18096/2023 8352/2023	KHITISH CHANDRA PATRA-MP	
99	WP(C)/213/2020 8353/2023	SANTOSH KUMAR MISHRA-MP	SIDHESWAR MOHANTY
100	WP(C)/18102/2023 8354/2023	PANKAJ KUMAR KARNA-MP	RAMA KRISHNA BISOI
101	WP(C)/18110/2023 8355/2023	MOHAN GIRI-MP	AKSHAYA KUMAR SAHOO
102	WP(C)/18113/2023 8356/2023	PRADIP KUMAR SAHOO-MP	KOUSIK ANANDA GURU
103	WP(C)/18112/2023 8357/2023	DHIRABATI SAHU-MP	KOUSIK ANANDA GURU
104	WP(C)/18115/2023 8358/2023	MALLICK ALI-MP	AKSHAYA KUMAR NAYAK
105	WP(C)/14459/2023 8359/2023	MADHUSUDAN PUJAPANDA-MP	LAXMIDHAR DASH
106	WP(C)/18116/2023 8360/2023	RUDRA PRASAD SAHOO-MP	
107	WP(C)/13017/2023 8361/2023	PADMA SANKAR PATRA-MP	SIDHARTHA DAS
108	WP(C)/18120/2023 8362/2023	MADHUSUDAN JENA-MP	BISWAJIT MOHAPATRA
109	WP(C)/18123/2023 8363/2023	MAHESWAR JENA-MP	BISWAJIT MOHAPATRA
110	WP(C)/18124/2023 8364/2023	SAROJ KUMAR DAS-MP	SWAPNIL ROY
111	WP(C)/18125/2023 8365/2023	NILAKANTHESWAR SELF HELP GROUP, JAGATSINGHPUR	SUNNYAKANTA DASH
112	WP(C)/18127/2023 8366/2023	JHARANA NATH-MP	SARATHI JYOTI MOHANTY
113	WP(C)/18132/2023 8367/2023	PRAKASH BEHERA-MP	KUNAL KUMAR SWAIN
114	WP(C)/18130/2023 8368/2023	AJIT KUMAR PANDA-MP	BHABANI PRASAD MOHANTY
115	WP(C)/18134/2023 8369/2023	NABIN KUMAR NAYAK-MP	
116	WP(C)/14447/2022 8370/2023	TILOTTAMA KISAN-MP	BHABANI SANKAR TRIPATHY (1)
117	WP(C)/18138/2023 8371/2023	SANJAY NAYAK-MP	BHABANI PRASAD MOHANTY
118	WP(C)/18139/2023 8372/2023	PUSPANJALI BEHERA-MP	BHABANI SANKAR TRIPATHY (1)
119	WP(C)/18143/2023 8373/2023	KRUSHNA PRADHAN-MP	BHABANI PRASAD MOHANTY
120	WP(C)/18142/2023 8374/2023	PRAKASH CHANDRA SETHI-MP	GYANA RANJAN SETHI
	WP(C)/18144/2023		

121	8375/2023 WP(C)/18146/2023	DAMODAR PATNAIK-MP	BHABANI PRASAD MOHANTY
122	8376/2023 WP(C)/18145/2023	HOTEL IMPERIAL INN, KORAPUT-MP	JAGAMOHAN PATTANAIAK
123	8377/2023 WP(C)/18147/2023	SUBASH CHANDRA MOHANTY-MP	SATYABRATA MAHAPATRA
124	8378/2023 WP(C)/18148/2023	BISHNUPRIYA BARAL-MP	AKSHAYA KUMAR PANDEY
125	8379/2023 WP(C)/18149/2023	LALITA MOHANTY-MP	SUKANTA KUMAR DALAI
126	8380/2023 WP(C)/18152/2023	SATYANANDA BEHERA-MP	AKSHAYA KUMAR PANDEY
127	8381/2023 WP(C)/18088/2023	PRADEEP KUMAR JENA-MP	ASHIS KUMAR MISHRA
128	8382/2023 WP(C)/18155/2023	BALAKRUSHNA MOHANTY-MP	SUKANTA KUMAR DALAI
129	8383/2023 WP(C)/18159/2023	LALITA MOHANTY-MP	SUKANTA KUMAR DALAI
130	8384/2023 WP(C)/18158/2023	PURNIMA UTHAN SINGH-MP	NILAMBAR NAYAK
131	8385/2023 WP(C)/18160/2023	RATNAKAR PUSTI-MP	BIJOY DASMOHAPATRA
132	8386/2023 WP(C)/18163/2023	BHASKAR PADHAN-MP	PRAJIT KUMAR PRADHAN
133	8387/2023 WP(C)/4786/2011	DIBAKAR NAIK-MP	M/S.SATYABADI MANTRY
134	8388/2023 WP(C)/18177/2023	GOBINDA RAY-MP	KALPATARU MISHRA
135	8389/2023 WP(C)/18181/2023	SUCHITRA RAM-MP	SUBHRANSU BHUSAN MOHANTY
136	8390/2023 WP(C)/18184/2023	TRINATH MOHANTY-MP	SOMADARSAN MOHANTY
137	8391/2023 WP(C)/18185/2023	BRAJA KISHORE BALIARSINGH-MP	GOPAL PRASAD JENA
138	8392/2023 WP(C)/18188/2023	SATYARANJAN PANI-MP	GOPAL PRASAD JENA
139	8393/2023 WP(C)/18189/2023	KRUSHNA CHANDRA SAHOO-MP	SOUMYA RANJAN MOHANTY
140	8394/2023 WP(C)/18192/2023	KIRTIRAJ PANY-MP	SUBRATA PANDA
141	8395/2023 WP(C)/18195/2023	SATYABAN RAUT-MP	PRAFULLA CHANDRA DAS
142	8396/2023 WP(C)/18197/2023	A.SUBHADRA-MP	AUROVINDA MOHANTY
143	8397/2023 WP(C)/18199/2023	M/S MAA AGNIGANGAMA STONE CRUSHER, KORAPUT-MP	MR.JATI KESHARI KHUNTIA
144	8398/2023 WP(C)/18200/2023	SANU NAIK-MP	SAMEER KUMAR DAS
145	8399/2023 WP(C)/18201/2023	SRIDHAR MOHAPATRA-MP	AVIJIT MISHRA
146	8400/2023 WP(C)/18041/2023	RAMESH KUMAR PANDYA-MP	CHINMAYA KUMAR NAYAK
147	8401/2023 WP(C)/18205/2023	PUNYA PRABHA MISHRA-MP	KRISHNA CHANDRA SAHU
148	8402/2023 WP(C)/18206/2023	ABDUL AZIZ KHAN-MP	SIBA PRASAD SWAIN
149	8403/2023 WP(C)/18207/2023	MINATI DAS-MP	BISWAJIT NAYAK
150	8404/2023 WP(C)/18208/2023	BHAJA KISHORE SAHOO-MP	FALGUNI RAJGURU MOHAPATRA
151	8405/2023 WP(C)/18209/2023	ARUN PRADHAN-MP	BIREN SANKAR TRIPATHY
152	8406/2023	PABITRA MOHAN SWAIN-MP	ALEKHA CHANDRA MOHANTY

153	WP(C)/18210/2023 8407/2023	V.SUJATA-MP	AUROVINDA MOHANTY
154	WP(C)/18212/2023 8408/2023	RUPENDU KISHORE SHAW-MP	BISWAJIT NAYAK
155	WP(C)/18213/2023 8409/2023	CH.SREELATHA-MP	AUROVINDA MOHANTY
156	WP(C)/18217/2023 8410/2023	CHAITANYA CHANDRA MAHANTA-MP	ROHIT RANJAN RAY
157	WP(C)/18216/2023 8411/2023	GAJENDRA JAL-MP	MANAS CHAND
158	WP(C)/18219/2023 8412/2023	RAGHURAM SAHU-MP	PRASANTA KUMAR NANDA
159	WP(C)/18220/2023 8413/2023	NARAYAN SAHOO-MP	SUBRAT KUMAR KAR
160	WP(C)/18223/2023 8414/2023	PRASANTA KUMAR MALLIK-MP	SAMBHU CHARAN NATH SHARMA
161	WP(C)/18224/2023 8415/2023	SHARADA PRASAN SAHOO-MP	SAMEER KUMAR DAS
162	WP(C)/18225/2023 8416/2023	M/S.RABINDRA MOHANTY-MP	UPASANA BAL
163	WP(C)/18226/2023 8417/2023	ARUNA KUMAR MOHANTY-MP	BIBHU PRASAD DAS
164	WP(C)/18228/2023 8418/2023	KAMAL MEHER-MP	PRASANTA KUMAR ROUTRAY
165	WP(C)/18232/2023 8419/2023	SAROJ KUMAR SINGH-MP	UPASANA BAL
166	WP(C)/18231/2023 8420/2023	JAGAJJEEBAN DAS-MP	BIBEKANANDA BHUYAN
167	WP(C)/18236/2023 8421/2023	JATRIMANI SEI-MP	NIRANJAN LENKA
168	WP(C)/18242/2023 8422/2023	CHAKRADHARA RAJ-MP	NIRANJAN LENKA
169	WP(C)/18246/2023 8423/2023	A.H.WHEELER AND CO. PVT. LTD., UTTAR PRADESH-MP	RAMARENDRA KUMAR MOHANTY
170	WP(C)/18245/2023 8424/2023	SUBAS CHANDRA SAHOO-MP	LALITENDU MISHRA
	WP(C)/18250/2023		